

**LNG regasification terminal at Kochi**

1522. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Petronet LNG has contracted LNG from Gorgon LNG in Australia for its upcoming LNG regasification terminal at Kochi;

(b) if so, whether international competitive bidding was followed to ensure the best supply terms;

(c) whether GAIL has secured far better prices from US compared to that finalized by Petronet LNG Ltd. (PLL) for Gorgon LNG;

(d) whether Government is now considering pooling of prices so that these higher price contracts entered into by PLL can be passed on to fertilizer and power companies; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM and NATURAL GAS (SHRI R.P.N. SINGH): (a) Yes, Sir. In August 2009, Petronet LNG Limited (PLL) has tied-up approximately 1.44 Million Metric Tonne Per Annum (MMTPA) of Liquefied Natural Gas (LNG) for 20 years with Mobil Australia Resources Company Pty. Ltd. (a subsidiary of Exxon Mobil) from its Gorgon project in Australia.

(b) PLL has informed that the long term LNG sourcing from Gorgon has been executed on bilateral negotiations basis as is being done internationally for long term contracts in the current market. The contract was signed by PLL on the commitment of its promoter offtakers, viz., GAIL (India) Ltd., Bharat Petroleum Corporation Ltd. and Indian Oil Corporation Ltd. who have committed to offtake the entire contracted quantity. Accordingly, PLL has executed back to back Gas Sales and Purchase Agreements (GSPAs) with these offtakers.

(c) PLL has informed that the two deals cannot be compared as their execution time are different. Further, the applicable index for both these deals are different.

(d) No, Sir.

(e) Does not arise in view of (d) above.

**Marketing margins charged by GAIL**

1523. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Gas Authority of India Limited (GAIL) levies \$ 0.20 per unit for supplying imported gas and gas supplied from the Panna-Mukta and Tapti fields;

(b) whether it is also a fact that GAIL is also charging \$0.11 per unit